

Employees of Kendriya Vidyalaya Sangathan under CAT

4935. SHRI MUHI RAM SAIKIA:
DR. SUDHIR RAY:
PROF. RASA SINGH
RAWAT:
SHRI CHETAN P.S.
CHAUHAN:
SHRIMATI GEETA
MUKHERJEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Kendriya Vidyalaya Sangathan has approached the Government for inclusion of its employees under the jurisdiction of Central Administrative Tribunal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The Department of Personnel and Training has reiterated that in view of the existing workload with the various Benches of the Central Administrative Tribunal, it is not in a position to take up any new organisation for the time being within its jurisdiction. Hence the matter is not being pursued with the Department of Personnel and Training at present.

Avadh Express

4936. SHRI PROBIN DEKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to increase the frequency of Avadh Express;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c). Presumably the reference is towards 5609/5610 Avadh-Assam Express which is already a daily train.

[*Translation*]

Sugar Mills

4937. DR. GUNWANT RAMBHAU SARODE:
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of FOOD be pleased to state:

(a) the number of sugar mills in Maharashtra at present, location-wise;

(b) the number out of them viable;

(c) the number of sick sugar mills in the State at present; and

(d) the remedial steps taken by the Government to restart these mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) There are 109 installed sugar mills in Maharashtra at present. A *Statement* giving the location-wise details is attached.

(b) and (c). Government does not maintain profit and loss accounts in

respect of sugar mills and hence it is not possible to indicate how many of them are viable and how many are sick. However, under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985, companies which become sick have to be referred to the Board for Industrial & Financial Reconstruction (BIFR). The provisions have been extended to cover Government companies also. BIFR has intimated that as on 31.3.1994, there was one such case in Maharashtra.

(d) Sugar Mills have to themselves prepare schemes for rehabilitation/modernisation and get them approved by the financial institutions. Financial assistance is also available from the Sugar Development Fund (SDF) at concessional rate of interest for such rehabilitation/modernisation schemes, subject to their fulfilling the conditions laid down.

STATEMENT

The District-Wise Locations of Existing Sugar Mills in the State of Maharashtra

Sl. No.	Location of the Sugar Mill
Distt. Sholapur:	
1.	Shreepur
2.	Malinagar
3.	Akluj
4.	Sadashivnagar
5.	Kumathe, P.O. Tikawadi
6.	Gursale, Tal. Pandharpur
7.	Sikandar Takti, Teh. Mahol.
8.	Irle Vairag, Taluka Barsi

Sl. No.	Location of the Sugar Mill
9.	Lave-Bhatwani, Teh. Karmala
10.	Shiranandagi, TK Mangalvedhe
Distt. Nasik:	
11.	Ravalgaon.
12.	Lauhadi, Taluka Malegaon
13.	Bhauasaheb Nagar
14.	Ranwad, Taluk Niphad
15.	Materewadi, Taluk Dinderi
16.	Palse
17.	Vithewadi (Lohaner)
Distt. Kolhapur:	
18.	Yalgud, Tal. Hatkangale
19.	Shahunagar, Post Parate
20.	Kasoba Bhavada
21.	Ganga Nagar, Ichalkaranji
22.	Warananagar
23.	Kuditre, Tal. Karvir
24.	Bidri, P.O. Mouninagar, Tal. Kagal
25.	Asurle, Tal. Panhala
26.	Shirol
27.	Halkarni, Tal. Chandgad
28.	Gadhinglaj
29.	Kagal
Distt. Pune:	
30.	Nigade, Tal. Bhor
31.	Bijawadi, Tal. Indapur
32.	Bhavaninagar, Tal. Indapur

Sl. No.	Location of the Sugar Mill
33.	Malegaon Bk.
34.	Someshwarnagar
35.	Chintamaninagar, P.O. Theur
36.	Patas, Tal. Daund
37.	Junnar
Distt. Ahmednagar:	
38.	Changdeonagar
39.	Kolpewadi
40.	Harigaon
41.	Prawaranagar
42.	Ashoknagar, P.O. Shirampur
43.	Ganeshnagar, P.O. Ranjangaon, Khurd.
44.	Kopargaon
45.	Rahuri
46.	Shrigonda P.O.
47.	Amritnagar, Tal. Sangamner
48.	Niwasa
49.	Rashin, Teh. Karjat
50.	Vridheshwar Sakhar Karkhana, Tal. Pathardi (Pompalgaon).
51.	Sonai, Tal. Niwasa
52.	Parner
53.	Jamgaon, Teh. Akola
Distt. Sangli:	
54.	Tasgaon, (Turchi Phata), P.O. Turchi, Tal. Tasgaon
55.	Sangli

Sl. No.	Location of the Sugar Mill
56.	Rajaram Nagar, P.O. Sakharale, Tal. Walwa.
57.	Yeshwantnagar, P.O. Chikhali, Tal. Shirala.
58.	Walwa
59.	Nagewadi, Tal. Khanapur
60.	Kavathe Mahankal
61.	Sonarsidhnagar
Distt. Aurangabad:	
62.	Raghunathnagar
63.	Sillod
64.	Kannad
65.	Parsoda, Tal. Vajapur
66.	Paithan
67.	Phulambri
Distt. Satara:	
68.	Rethare Budruk, P.O. Shrivnagar
69.	Phaltan (Shriram S.S.K.)
70.	Taluka Phaltan, P.O. Shakharwadi
71.	Bhuinj, Tal. Wai
72.	Daulatnagar, Marali, Tal. Patan
73.	Yeshwantnagar, Tal. Karad
74.	Shendre
Distt. Osmanabad:	
75.	Ternanagar, Tal. Dhoki
76.	Naldurg, Tal. Tuljapur
Distt. Nanded:	
77.	Kalamber, P.O. Gandhinagar

Sl. No.	Location of the Sugar Mill
78.	Shankarnagar, P.O. Ramtirth
79.	Phulenagar, Teh. Bhokar.
Distt. Dhulla:	
80.	Bhadne, Tal. Sakri
81.	Tal. Sahada, P.O. Purushotmnagar
82.	Sindheda, Tal. Dhule
83.	Dahiwad, Tal. Shirpur
Distt. Buldana:	
84.	Dusarbid, Tal. Mahkar
Distt. Yavatmal:	
85.	Pusad
86.	Barbadi, Tal. Darwaha
87.	Mangrul
Distt. Beed:	
88.	Ambasakhar, Tal. Ambajogai
89.	Georai
90.	Kada, Tal. Ashti
91.	Beed, Tal. Beed
92.	Nethrud, Tal. Majalgaon
Distt. Jalgaon:	
93.	Faizpur
94.	Kasoda
95.	Bhoras Chalisgaon
96.	Machale, Teh. Chopada
Distt. Parbhani:	
97.	Dongarkada, Tal. Pathari
98.	Deonandra, Tal. Pathari

Sl. No.	Location of the Sugar Mill
99.	Basmatnagar
Distt. Jalna:	
100.	Mahakala, Tal. Ambad
101.	Village Ramnagar, Teh. Jalna
Distt. Latur:	
102.	Nalegaon, Tal. Ahmedpur
103.	Killari
104.	Chincholirao
Distt. Amravati:	
105.	Dhamangain, Tal. Chandur Rly.
Distt. Nagpur:	
106.	Babdeo, Teh. Mauda
Distt. Wardha:	
107.	Jamani, Tal. Seloo
Distt. Bhandara:	
108.	Maholi
Distt. Akola:	
109.	Masalapen, Tal. Risod.

[Translation]

Livestock Development with Military Dairy Farms

4938. DR. SAKSHIJI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have taken a decision to utilise the experience and resources of Military Dairy Farms to develop superior breed of milch animals and to obtain their sperms; and